

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

IN THE MATTER OF
Navilan Merchants Pvt. Ltd.

CP (IB) No. 137/Chd/Pb/2022

...Petitioner-Financial Creditor

Versus

Aeropolis Infrastructures Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.07.2024.

Sd/-
Court Officer